

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 434/Confdl./2021
II-3-1/2021

Bilaspur, dated the 17th June, 2021

The following Civil Judges Class-II as mentioned in Column no. (2) of the table below, are, hereby, transferred from the place mentioned in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office(s): -

TABLE

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Smt. Amrita Dinesh Mishra, Secretary, District Legal Services Authority	Kanker	Durg	Durg	II Civil Judge Class-II
2.	Shri Anup Tigga, II Civil Judge Class-II	Durg	Surajpur	Surajpur	IV Additional Judge to the Court of I Civil Judge Class-II
3.	Smt. Aditi Thakur Shroff, I Civil Judge Class-II	Ambikapur	Maha-samund	Maha-samund	II Civil Judge Class-II
4.	Smt. Shweta Goswami, I Civil Judge Class-II	Dhamtari	Ambikapur	Surguja (Ambikapur)	I Civil Judge Class-II
5.	Ku. Priya Rajak, III Civil Judge Class-II	Rajnandgaon	Ambikapur	Surguja (Ambikapur)	II Civil Judge Class-II
6.	Ku. Kaminee Verma, III Addl. Judge to the Court of Civil Judge Class-II	Jashpur	Bemetara	Bemetara	I Civil Judge Class-II
7.	Ku. Yogita Jangade, I Civil Judge Class-II	Dante-wara	Maha-samund	Maha-samund	Additional Judge to the Court of I Civil Judge Class-II

BY ORDER OF THE HIGH COURT

Deepak Kumar Tiwari
(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL

Contd. 2/-

{2}

Endt. No. 435/Confdl./2021
II-3-1/2021

Bilaspur, dated the 17th June, 2021

Copy forwarded to: -

- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 12) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 13) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 16) Registrar ([Vigilance and I. & E.]/ Judicial/ S. & A.), High Court of Chhattisgarh, Bilaspur for information.
- 17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 19)

1. Smt. Amrita Dinesh Mishra, Secretary, District Legal Services Authority, Kanker,
2. Shri Anup Tigga, II Civil Judge Class-II, Durg,
3. Smt. Aditi Thakur Shroff, I Civil Judge Class-II, Ambikapur,
4. Smt. Shweta Goswami, I Civil Judge Class-II, Dhamtari,
5. Ku. Priya Rajak, III Civil Judge Class-II, Rajnandgaon
6. Ku. Kaminee Verma, III Addl. Judge to the Court of Civil Judge Class-II, Jashpur,

A. W. Rao
17-06-2021

Contd. 3/-

7. Ku. Yogita Jangade, I Civil Judge Class-II, Dantewara,
*for information and compliance. He/She is directed to take charge at
his/her new place of posting on or before 02.07.2021.*

- 20) District & Sessions Judge, Dakshin Bastar at Dantewara/ Dhamtari / Durg /Jashpur at Jashpurnagar/ Rajnandgaon/ / Surguja at Ambikapur / Uttar Bastar (Kanker) for information. He/She is requested to impress upon the transferred Officer that if the transferred officer(s) is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- 21) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Janjgir-Champa/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Surajpur for information.
- 22) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 23) Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ Scanning & Digitalization/Elimination, Record Room (Disposal) and D.D.O./ Criminal/ Civil & Copying/ Central Filing), High Court of Chhattisgarh, Bilaspur for information.
- 24) Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 25) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 28) Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/ Writ), High Court of Chhattisgarh, Bilaspur for information.
- 29) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

Asw or
17.06.2021
(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL